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matter like this? It has taken six months.

SHRI T. N. SINGH: It is another State which has to give the information.

MR. CHAIRMAN: He is looking into it thoroughly.

SHRI D. THENGARI: The hon. Minister has referred to an offer being made for the manufacture of indigenous car. Who made; that offer and whether it was examined properly?

SHRI T. N. SINGH: I was referring to a casual talk between myself and the Chief Minister where somebody said "We can do it." I said such people are welcome. (Interruption) Unless there is a proposal, how can we examine it?

PANDIT S. S. N. TANKHA: May I know if the hon. Minister's attention has been drawn to a statement in the press some time back that some manufacturer, either in Mysore or some other State, is prepared to manufacture a small car wholly out of indigenous material?

SHRI T. N. SINGH: I have received a letter from the Chief Minister of Mysore on the subject and that is being examined.

SHRI M. M. DHARIA: When there is such shortage of cars, may we know what happened to the proposal to manufacture small cars in the public sector and whether it is true that the Government has given up the scheme?

SHRI'T. N. SINGH: The changed situation in the country after the aggression by Pakistan has certainly created some problems and difficulties in this regard. We are as a matter of fact reviewing the entire programme under the Fourth Flan with the Planning Commission; it has not yet been finalised. That is the position.

श्री राम कमार भवालकाः नया मन्त्री जी बतलायेंगे कि जो गाडियां कारखानों में बन रही हैं उनके लिये 10 या 15 परसेन्ट इम्पोर्टेंड मैटीरियल का ग्रभाव है, तो वया उस के लिये ज्यादा प्रायरिटी देंगे ताकि लोगों को कार मिलने लगे?

to Questions

SHRI T. N. SINGH: Sir, it is a question of availability of foreign exchange and hon. Members are aware of the great difficulties which we are facing. We are trying to do our best within our limited resources.

बेबी फुड का श्रायात

*152. कुमारी मनिबेन वल्लभभाई पटेल : बया उद्योग तथा संभरण मन्त्री यह बताने की क्रपा करेंगे कि :

- (क) विदेशों से बेबी फुड का आयात करने के लिये कितनी कम्पनियों ने लाइसैंस के लिये आवेदन किया है; स्रौर
- (ख) जिन कम्पनियों को ऐसे लोइसेंस दिए गए हैं उनके नाम क्या हैं ?

t [IMPORT OF BABY FOOD

- KUMARI MANIBEN VAL-•152. LABHBHAI PATEL: Will the Minister of INDUSTRY AND SUPPLY be pleased to
- (a) the number of companies which have applied for licences for importing baby food from abroad; and
- (b) the names of the companies which have been given such licences?]

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI B BUDHENDRA MISRA): (a) and (b) Import of baby food is banned under the present Import Trade Control and no licences for import have been issued.

† उद्योग तथा संभरण मंत्रालय में उपमंत्री (श्री विवयंन्द्र मिश्र): (क) ग्रीर (ख) वर्तमान ग्रायात व्यापार नियन्त्रण

f | English translation. %/] Hindi translation.

के अधीन बेबी फुड के आयात पर रोक लगा दी गई है और आयात के लिये कोई भी लाइसेंस जारी नहीं किये गये हैं।

Oral Answers

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कुमारी मनिबेन वल्लभभाई पटेलः क्या बेबी फूड बनाने के लिये जो पाउडर इस्तैमाल होता है उसके इम्पोर्ट के लिये लाइसेन्स दिया है ?

SHRI BIBUDHENDRA MISRA: Yes, Sir. Some licences have been issued for lactose and skimmed milk because that is necessary to tone down the fat content of milk.

PANDIT S. S. N. TANKHA; May I know if the manufacture of baby food is to be undertaken in the public sector by the Government shortly? That is what I read in the papersi a few days back.

SHRI T. N. SINGH: Some co-operative units have been licensed; we are encouraging co-operatives in this regard, not the public sector. (Interruption). I am not responsible for the reports appearing in the papers.

SHRI DEOKINANDAN NARAYAN: May I know the present indigenous production of baby food and our annual requirements?

SHRI BIBUDHENDRA MISRA: Roughly it is in the region of 5 thousand tons. A few more parties have been licensed recently and yre hope within a year or two the production will go up.

SHRIMATI TARA RAMCHANDRA SATHE: How many companies had applied for licences to manufacture this baby food and how many were allowed licences?

SHRI BIBUDHENDRA MISRA: I think 8 or 9 had applied for licences and four were given licences for expansion.

SHRMATI C. AMMANNA RAJA: What types of baby food are available in the open, because there is a lot of demand and the comprint is that it is not available in the open?

SHRI BIBUDHENDRA MISRA: There was a complaint in 1964. As a matter of fact in Calcutta action against some dealers was taken under the D.I.R. We know about this shortage and that is why four parties have, been licensed recently.

SHRIMATI LALITHA (RAJA-GOPALAN): Sir, some hotels and restaurants are making use of this baby food as a substitute for milk. Have any measures been taken to prevent that kind of use?

SHRI BIBUDHENDRA MISRA: I do not know it. I will look into it.

श्री रामकुमार भुवालका : क्या मन्त्री जी बताएंगे कि क्या वे जानते हैं ग्रौर जानते होंगे कि बेबी फुड की बजाय, बेबी जो बार्न होता है उसका प्रोडक्शन बन्द किया जाय ?

श्री टी॰ एन॰ सिंह : इसमें भुवालका साहब और अन्य सदस्यों की मदद चाहिये।

SHRI K. S. CHAVDA: May I know the of co-operative manufacturing baby food in the country?

SHRI BIBUDHENDRA MISRA: Out of the four parties licensed recently three are in the co-operative sector.

SHRI K. S. CHAVDA: May I know the names of these co-operative societies?

SHRI BIBUDHENDRA MISRA: There are Messrs. Kaira District Cooperative Milk Producers Union, Mehsana District Cooperative Milk Producers Union and the UP. Prade-shlk Federation, Lucknow.

SHRIMATI TARA RAMA-CHANDRA SATHE: May I know whether the hon. Member is aware

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supply

MR. CHAIRMAN: I dare say we have to, but what is the question?

SHRIMATI TARA RAMCHANDRA SATHE: Because the hon. Member asked whether we should not control the production of babies. That is why I wanted to know from him

MR. CHAIRMAN: You are not supposed to give a reply.

ISSUE OF IMPORT LICENCES AGAINST BANKER'S CERTIFICATE

- ◆153. SHRI ABDUL GHANI: Will the Minister of COMMERCE be pleased to refer to the reply given to Un-starred Question No. 822 in the Rajya Sabha on the 23rd September, 1965 and state:
- (a) the date on which the facility of issuing import entitlement on the basis of a legal undertaking has been withdrawn; and
- (b) the names of the parties who were given import licences without Banker's certificate and the circumstances under which they were permitted import entitlement without legal undertaking?

THE MINISTER OP COMMERCE (SHRI MANUBHAI SHAH): (a) This facility was stopped from 1st July, 1965.

Ob) In these schemes none was per. mitted to have entitlements without legal undertaking.

شری عبدالغلی: کها وزیر صاحب فرمائیں کے که ان کے نوٹس میں کچھ ایسے کیسیز آئے میں که لاکھوں ووپیه امپورت اور ایکسیورت پرموشن کے تحت لوگوں کے اوپر بقایا مے اور اب تک چهه مههده گزرنے کے بعد بهی جو انہیں لیگلی اجازت
ھے اب تک ان لوگوں نے گورنمنت
کو بینک کلهرنس سارتینهکهت نهیں
دیا ھے -

to Ouestions

†[श्री अब्दुल ग्रनीः क्या वजीर साहब फरमायेंगे कि उनके नोटिस में कुछ ऐसे केसेज आये हैं कि लाखों रुपया इम्पोर्ट और एक्सपोर्ट प्रमोशन के तहत लोगों के ऊपर बकाया है और अब तक छः महीने गुजरने के बाद भी, जो उन्हें लीगली इजाजत है अब तक उन लोगों ने गवर्नमेंट का बैंक क्लीयरेंस सर्टिफिकेट नहीं दिया है।]

श्री मनुभाई शाह : हां, मुल्क में बहुत से एक्सपीर्टर हैं और उनमें से चन्द ऐसे जरूर हैं जो अब तक पैसा नहीं लाये । आपका क्वैश्चन था कि इन लोगों को लीगल अन्डर-टेकिंग के वगैर रुपया लाने दिया गया, लेकिन कोई ऐसा नहीं है । लीगल अन्डर टेकिंग के होते हुए भी चन्द आदमी अभी तक पैसा नहीं लाये हैं, हम इस तरह के लोगों के खिलाफ कड़ी कार्यवाही करने जा रहे हैं और उनके खिलाफ किमनल केस चलायेंगे ।

شری عبدالغذی: کیا وزیر صاحب فرمائیں کے که کون کون پارتیز هیں جنہوں لے اللہ اللہ اللہ اللہ اللہ اللہ کے خلاف کے خلاف کے خلاف کی گئی ؟

ि †[भी अब्बुल ग्रनी: क्या वजीर साहब फरमायेंगे कि कौन कौन पार्टीज हैं जिन्होंने अभी तक गवनंमेंट के हुक्म को नहीं माना और उनके खिलाफ कार्रवाई की गई?]

†[] Hindi transliteration